

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOs. 62 & 47 OF 2013

Dated : 11th September, 2013

In the matter of:

APPEAL No. 62 of 2013

**PTC India ltd.
Versus**

....Appellant(s)

Gujarat Electricity Regulatory Commission &Anr. ...Respondent (s)

APPEAL No. 47 of 2013

**Gujarat Urja Vikas Nigam Ltd.
Versus**

....Appellant(s)

PTC India Ltd. & Anr.

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25.09.2013.**

COURT MASTER